Annexure 3

Name of the corporate debtor: Cox & Kings Limited; Date of commencement of CIRP: 22nd Oct 2019; List of creditors as on: 06th May 2021 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| SI. No | . Name of creditor | Identification No. | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of claim | Amount of claim F | Remarks, if any |
|--------|---------------------|--------------------|------------------|-----------------|---------------------------|---|----------------|----------------|-----------------|--------------|------------------|-------------------|-----------------|-------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered | Amount covered | Whether related | % voting | contingent claim | mutual dues, that | not admitted | under | |
| | | | 1 | | admitted | | by security | by guarantee | party? | share in CoC | | may be set-off | | verification | |
| | | | | | | | interest | | | | | | | | |
| 1 | Axis Bank | FIN01(S) | 6-Nov-19 | 3,75,06,21,986 | | Commercial Paper | 3,75,06,21,986 | , | No | 18.00% | - | - | | , | |
| | | | | 22,56,928 | 22,56,928 | Credit Card-corporate | 22,56,928 | , | | | - | - | | , | |
| | | | | 2,18,36,66,158 | 2,18,36,66,158 | Credit Card-purchasing | 2,18,36,66,158 | - | | | - | - | | - | |
| | | | | 1,30,46,21,450 | 1,30,46,21,450 | LC | 1,30,46,21,450 | 1,30,46,21,450 | | | - | - | | - | |
| | | | | 2,13,22,46,566 | 2,13,22,46,566 | NCD | 2,13,22,46,566 | 2,13,22,46,566 | | | - | - | | - | |
| 2 | Bank Of Baroda | FIN02(S) | 4-Nov-19 | 26,66,95,826 | 26,66,95,826 | Cash Credit | 26,66,95,826 | 26,66,95,826 | No | 3.22% | - | - | - | - | |
| | | | | 1,61,58,23,643 | 1,61,58,23,643 | Demand Loan | 1,61,58,23,643 | 1,61,58,23,643 | | | - | - | - | - | |
| 3 | Kotak Mahindra Bank | FIN03(S) | 6-Nov-19 | 52,78,50,917 | 52,78,50,917 | Cash Credit(Sub limit to WCDL limit of Rs.150 | 52,78,50,917 | - | No | 2.54% | - | - | - | - | |
| | | . , | | | | lakhs to extent of Rs.50 Lakhs) | | | | | | | | | |
| | | | | 95,69,18,392 | 95,69,18,392 | WCDL | 95,69,18,392 | - | | | - | - | - | - | |
| 4 | Lakshmi Vilas Bank | FIN04(S) | 6-Nov-19 | 36,29,01,091 | 36,29,01,091 | Working Capital | 36,29,01,091 | 36,29,01,091 | No | 0.62% | - | - | - | - | |
| 5 | State Bank of India | FIN05(S) | 5-Nov-19 | 6,91,52,236 | | Bank Guarantee | 6,91,52,236 | - | No | 10.98% | - | - | | - | |
| | | | | 24,30,49,560 | | Bank Guarantee tranferred to CC | 24,30,49,560 | - | - | | - | - | - | - | |
| | | | | 3,56,69,63,696 | 3,56,69,63,696 | | 3,56,69,63,696 | 3,56,69,63,696 | | | - | - | - | - | |
| | İ | | | 2,52,94,35,383 | 2,52,94,35,383 | | 2,52,94,35,383 | | | | - | - | - | - | |
| 6 | TFCI | FIN06(S) | 6-Nov-19 | 51,82,04,923 | | | 51,82,04,923 | | No | 1.98% | - | - | - | 99.051 | |
| | | | 2 | 63,89,80,121 | 63,89,80,121 | | 63,89,80,121 | - | | 1.00% | - | - | - | - | |
| 7 | Yes Bank | FIN07(S) | 6-Nov-19 | 47.48.72.689 | | | 47.48.72.689 | 47.48.72.689 | No | 38.83% | - | - | - | - | |
| | | (0) | 2 | 4,19,85,17,787 | 4,19,85,17,787 | | 4,19,85,17,787 | ,.5,72,000 | | 00.007 | _ | _ | | _ | |
| | | | | 25 34 27 79 353 | | | | 9 72 41 24 961 | | | _ | | | 99 051 | |

- 1. The claims have been admitted based on documents/clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.

 2. The necessary justifications/explanations have been requested from the creditors for claims under verification and these maybe admitted on receiving sufficient proof in support of such claims.

 3. The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of CIRP i.e. October 22, 2019.